Name of the Corporate Debtor: EAGLE HOME APPLIANCES PRIVATE LIMITED; Date of Commencement of CIRP: 28-03-2024; List of Creditors as on: 28-04-2025; Name of IP: ; Process Number: 1; Last 5 digitof registration number:

## (Please click here for previous Lists of Creditors)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

SI. No. Summary of Claims Received Summary of Claims Admitted Amount of Amount of Claim Amount of Claims **Details in Annexure** Category of Creditor **Contingent Claims** Not Admitted under Verification (Only PDF) No. of Claims % Share in Total Amount No. of Claims Amount Amount of Claims Admitted 0 0 0 0 0 0 0 1 Secured financial 0.00 Annexure 1 creditors belonging to any class of creditors 2 Unsecured financial 0 0 0 0 0 0.00 0 0 Annexure 2 creditors belonging to any class of creditors Annexure 3 3 Secured financial 0 0 0 0 0.00 0 0 0 creditors (other than financial creditors belonging to any class of creditors) 4 5 53586960 Unsecured financial 53636960 5 65.24 0 50000 0 Annexure 4 creditors (other than financial creditors belonging to any class of creditors) 5 0 Operational creditors 0 0 0 0.00 0 0 0 Annexure 5 (Workmen) 6 Operational creditors 0 0 0 0 0.00 0 Annexure 6 (Employees) 7 Operational creditors 2 62173842 0 0 0.00 0 59750775 2423067 Annexure 7 (Government Dues) 8 Operational creditors 4 33926694 4 28554298 34.76 0 5372396 0 Annexure 8 (other than Workmen and Employees and Government Dues) 9 Other creditors, if 0 0 0 0 0.00 0 0 0 Annexure 9 any, (other than financial creditors and operational creditors) Total 149737496 9 82141258 100.00 0 65173171 2423067